

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2025

Dated 06.02.2025

07 FEB 2025

To,
Sh. Atul Kumar Sharma,
Hony. Secretary,
Delhi Bar Association.

Sub: Supplementary list of 33 members found 'Eligible' to vote,
subject to issuance of Proximity Card.

Respected Sir,

This is to inform you that on 04.02.2025, the Election Committee has circulated a list of members 'Eligible' to vote for the upcoming elections.

It is impressed that some Ld. Members have filed representation/objections with the Election Committee belatedly and as such, their representations were scrutinized and accepted after closing of the Proximity portal. However, the Committee had requested the Hon'ble High Court of Delhi for taking necessary steps to get the names of said Members updated on the Proximity Portal for the purposes of preparation of Proximity cards.

Hon'ble High Court of Delhi vide their letter bearing no.332/DHC/Mg. & Coord.-I/BMCC (District Courts) dated 06.02.2025 has directed for updation the names of said members on the Proximity Portal (copy enclosed). As such, the said members are also 'Eligible' to cast vote in the upcoming elections.

Accordingly, please find enclosed herewith a supplementary list of 33 members, who are found 'Eligible' to vote, subject to completion of formalities/requirements as to the preparation of the Proximity Cards.

Please treat this list as part and parcel of the list of 'Eligible' members to vote circulated on 04.02.2025.

Thanking you.

Yours Sincerely,

Forwarded.
[Signature]
Ld. Chairman
DBA EC 2024

[Signature]
Nodal Officer,
Election Committee DBA 2024

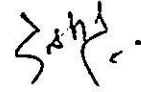
- Encl: i. Letter dated 06.02.2025 of Hon'ble High Court of Delhi.
ii. Supplementary list of 33 members.

No. 7148 /EC/DBA/2025

Dated 07 FEB 2025

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) ✓ The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the list and letter on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) R & I Branch (HQ), THC, Delhi with direction to display the letter and list on all notice boards and other necessary places.



Nodal Officer, Election Committee
DBA Election 2024

SUPPLEMENTARY LIST OF MEMBERS FOUND ENTITLED FOR DBA ELECTIONS, 2024

ANNEXURE-X

S.No	Declaration Form No.	Name of Advocate	Mobile Number	BCD Enrl. No.	DBA Membership No.
1	C-229	HITESH PANDEY	9990521922	D/2651/2010	H-403
2	A-1174	RAHUL TANDON	9899619440	D/2103/2009	R-2151
3	E-664	PUNEET KHANNA	9311504400	D/2636/2009	P-1613
4	C-300	SUNIL ANAND	9811639046	D/925/2019	S-4585
5	B-1231	SHWETANK TYAGI	9953232249	D/6878/2021	S-4833
6	D-360	SHAHRAKH SALMANI	9871446059	D/6791/2019	S-5063
7	B-1210	ROHIT SADANA	7982409733	D/1785/2006	R-2013
8	A-1188	RANJEET MOURYA	7011754815	D/3412/2022	R-3571
9	E-179	ANURUDH PRASAD SHUKLA	8433452266	D/770/2002	A-1267
10	C-299	YOGESH DASS	8376947936	D/1285/2013	Y-212
11	A-1203	PRINCE BHARDWAJ	8373991551	D/869/2018	P-1888
12	D-24	MOHIT KUMAR	9350657668	D/2169/2015	M-1882
13	E-959	DHARMENDER SHARMA	9953828399	D/7200/2019	D-1242
14	F-283	JĒET MĀLA	9027482424	D/975/2005	J-485
15	E-911	YOGENDER PAL TYAGI		D/2982/2020	Y-287
16	D-356	BHASKAR VERMA	9416057259	D/3330/2017	B-834
17	E-1097	PARVEZ AHMED	9711230040	D/2786/2016	P-1538
18	F-66	SUMEDHA BATRA	9015425182	D/2945/2013	S-3760
19	B-1227	MEENA MAHAJAN	9899733830	D/1407/2003	M-837
20	F-303	SURAJ CHANDEL	8826774767	D/8811/2022	S-5284
21	C-164	MITABH GOSAIN	9910050266	D/426/2006	M-991
22	B-802	ARSHI ARORA	9999795390	D/2471/2020	A-3503
23	B-1306	BHAIRAV DASS	9990972003	D/1214/2013	B-714
24	B-946	CHAMAN LAL	9910124032	D/3652/2010	C-241
25	A-581	HEM LATA	9643187558	D/6146/2018	H-616
26	B-1197	KOMAL SHARMA	9999252578	D/1364/2006	K-631
27	A-616	RAJ PREM SINGH	7535856413	D/1005/2003	R-1763
28	B-831	TERESA KAUSHAL	9718082498	D/2315/2016	T-267
29	B-118	NARENDRA PRASAD	9871647883	D/408-F/2003	N-920
30	B-630	PAWAN KUMAR AGARWAL	9136390490	D/2353/2016	P-1488
31	C-322	PRADEEP KUMAR ANAND	9810969937	D/445/1986	P-114
32	D-527	DHANANJAY	9899880273	D/2602/2016	D-1008
33	B-667	OM PRAKASH	9868251472	D/157/1982	O-38



Nodal Officer

Nodal Officer
Election Committee
DBA-2024

MOST IMMEDIATE
OUT AT ONCE

HIGH COURT OF DELHI: NEW DELHI

No. DHC/Mgt. & Coord.-I/BMCC (District Courts) Dated: 06.02.2025

From

The Registrar General
High Court of Delhi
New Delhi

To

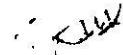
Sh. Umesh Jaiswal,
Senior Manager-Technical,
M/s. SEC Communication Pvt. Ltd.,
301-309, 3rd Floor, Ansal Tower,
Nehru Place, New Delhi-19.

Sub: **List of Members to be updated on Proximity Portal.**

Sir,

I am directed to forward herewith a copy of letter No.6894/EC/DBA/2025 dated 03.02.2025 received from the Nodal Officer, Election Committee, Delhi Bar Association-2024, along with its enclosure, on the above subject, and to request you to kindly update the names of 33 Advocates (contained in the list enclosed herewith) on the portal from "under objection" to "pending" for the purpose of subsequent verification/approval at respective levels.

Yours faithfully

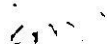


(Sarabjeet Kaur)
Deputy Registrar (Mgt. & Coord. Cell-1)
For Registrar General

Encl.: As above

Endst. No. DHC/Mgt. & Coord.-I/BMCC (District Courts) Dt: 06.02.2025

Copy forwarded to the Chairman, Election Committee, Delhi Bar Association, Tis Hazari Courts, Delhi, for information.



(Vikas Dhawan)
Admn. Officer (Judl.) (Mgt. & Coord. Cell-1)
For Registrar General

Sir, list of Members whose representation are approved, however, pending for updation at Proximity Portal

1. Sh. Hitesh Pandey, H-403 (D/2651/2010), dated 21.10.2025
2. Sh. Rahul Tandon, R-2151 (D/2103/2009), dated 20.01.2025
3. Sh. Puneet Khanna, P-1613 (D/2636/2009), dated 21.02.2025
4. Sh. Sunil Anand, S-4585 (D/925/2019), dated 21.01.2025
5. Sh. Shwetank Tyagi, S-4833 (D/6878/2021), dated 20.01.2025
6. Sh. Shalrukh Salmani, S-5063 (D/6791/2019), dated 21.01.2025
7. Sh. Rohit Sadana, R-2013 (D/1785/2006), dated 21.01.2025
8. Sh. Ranjeet Mourya, R-3571 (D/3412/2022), dated 21.01.2025
9. Sh. Anusudh Prasad Shukla, A-1267 (D/770/2002), dated 21.01.2025
10. Sh. Yogesh Dass, Y-212 (D/1285/2013), dated 21.01.2025
11. Sh. Prince Bhardwaj, P-1888 (D/869/2018), dated 21.01.2025
12. Sh. Mohit Kumar, M-1882 (D/2169/2015), dated 21.01.2025
13. Sh. Dharmender Sharma, D-1242 (D/7200/2019), dated 21.01.2025
14. Ms. Jeet Mala, J-485 (D/975/2005), dated 21.01.2025
15. Sh. Yogender Pal Tyagi, Y-287 (D/2982/2020), dated 21.01.2025
16. Sh. Bhaskar Verma, B-834 (D/3330/2017), dated 21.01.2025
17. Sh. Parvez Ahmed, P-1538 (D/2786/2016), dated 21.01.2025
18. Ms. Sumedha Batra, S-3760 (D/2945/2013), dated 21.01.2025
19. Ms. Meena Mahajan, M-837 (D/1407/2003), dated 20.01.2025
20. Sh. Suraj Chandel, S-5284 (D/8811/2022), dated 20.01.2025
21. Sh. Mitabh Gosain, M-9911 (D/426/2006), dated 20.01.2025
22. Sh. Arshi Arora, A-3503 (D/2171/2020), dated 21.01.2025
23. Sh. Bhairav Dass, B-714 (D/1214/2013), dated 21.01.2025
24. Sh. Chaman Lal, C-241 (D/3652/2010), dated 21.01.2025
25. Ms. Hem Lata, H-616 (D/6146/2018), dated 21.01.2025
26. Ms. Komal Sharma, K-631 (D/1364/2006), dated 21.01.2025
27. Sh. Raj Prem Singh, R-1763 (D/1005/2003), dated 21.01.2025
28. Ms. Teresa Kaushal, T-267 (D/2315/2016), dated 21.01.2025
29. Sh. Narendra Prasad, N-920 (D/108-F/2003), dated 21.01.2025
30. Sh. Pawan Kumar Aggarwal, P-1488 (D/2353/2016), dated 21.01.2025
31. Sh. Pradeep Kumar Anand, P-114 (D/445/1986), dated 18.01.2025
32. Sh. Dhnanjay, D-1008 (D/2602/2016), dated 21.01.2025
33. Sh. Om Prakash, O-38 (D/157/1982), dated 21.01.2025

Praveen
For Nodal Officer
Election Committee
2024.